

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1059
TO BE ANSWERED ON 10.02.2025**

PROTECTION AND WELFARE OF WOMEN GIG WORKERS

1059. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has data regarding the number of women gig workers in the country;**
- (b) if so, the number of women gig workers classified, State and sector-wise;**
- (c) if not, whether the Government aims to conduct a survey on women gig workers;**
- (d) if so, the details thereof, if not, the reasons therefor;**
- (e) whether the Government has formulated guidelines for the protection of women gig workers; and**
- (f) if so, the details thereof, if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): As per an estimation by NITI Aayog vide its report titled "India`s Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers, including women in the country was 7.7 million in 2020-21, which is expected to rise to 23.5 million by 2029-30.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc.

Contd..2/-

An advisory has been issued by the Ministry of Labour and Employment to platform aggregators to register themselves and platform workers engaged with them on e-Shram portal and subsequently, an Aggregator module was also launched for easy onboarding on the portal.

A Committee comprising representatives from stakeholders has been constituted to suggest inter alia framework for providing social security and welfare benefits to gig and platform workers.

Recognizing the contribution of gig workers of online platforms, the Government in its Budget announcement made on 1.2.2025, proposed to arrange for their identity cards and registration on the e-Shram portal and provide health care under PMJAY health scheme.
